

DIVISION BENCH
COURT – I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/401(KB)2021
IA(I.B.C)/260(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	CENTRAL BANK OF INDIA VS BANDANA SUREKA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Usha Doshi, Adv. : For Financial Creditor
Ms. Priyanka Gope, Adv.

Ms. Shreya Choudhary, Adv. : For RP
Mr. Manish Jain, RP

ORDER

1. Ld. Counsel for the parties present.
2. RP has filed its report under Section 99 of IBC, 2016.
3. Post CP for hearing on **6/3/2024**. In the meantime, Personal Guarantor may file its response, if any.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)